**Court-I**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

# Appeal No. 308 of 2013

**Dated: 9th March, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**
**Versus**
**Chhattisgarh State Electricity Regulatory Commission**
**...Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. A. Bhatnagar (Rep.)

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Swapna Seshadri for R-1

## ORDER

List the matter for hearing on ***19.03.2015.***

**(Rakesh Nath)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

Ts/vg